

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:5449

ANSWERED ON:09.05.2012

CORRUPTION IN CIL

Jaiswal Shri Gorakh Prasad ;Khaire Shri Chandrakant Bhaurao;Rama Devi Smt. ;Rao Shri Nama Nageswara

Will the Minister of COAL be pleased to state:

(a) whether several corruption cases are pending in his Ministry and if so, the details thereof and since when these are pending and the reasons for such pendency;

(b) the details of action taken by the Government so far in this regard and the outcome thereof;

(c) whether various officers/officials of Coal India Limited (CIL) and its subsidiary companies including Western Coalfields Limited are involved in malpractices/corruption and Central Bureau of Investigation/ Central Vigilance Commission are enquiring against these officials;

(d) if so, the details thereof, company-wise and State-wise;

(e) whether these officers/officials are still working on the sensitive posts;

(f) if so, the details thereof and the reasons therefor alongwith the transfer policy in CIL and its subsidiary companies;

(g) the details of officials/officers who have been working on sensitive posts in violation of these policies, company-wise and State-wise ; and

(h) the action taken/proposed to be taken against the officers/ officials violating these policies and also to check corruption in CIL and its subsidiary companies?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c): Complaints alleging malpractices/corruption against Board level Officers of coal subsidiaries including Western Coalfields Limited are received in this Ministry from time to time. The Ministry of Coal, in consultation with Chief Vigilance Officer of the concerned Public Sector Undertaking of Coal India Ltd. and Central Vigilance Commission (CVC), investigates the allegations to decide the matter. Disposal of complaints is a continuous process. A case seeking permission for prosecution against a Board level Officer was received from the Central Bureau of Investigation (CBI). The request of CBI was examined in the Ministry and referred for advice of CVC.

(d) to (h): Information is being collected and will be laid on the Table of the House.